

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 87 of 2015 &
IA No. 134 of 2015**

Dated: 26th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Gulbarga Electricity Supply Co. Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Manasi Kumar
Ms. Pankhuri Bhardwaj

Counsel for the Respondent(s) : Mr. S. Pattjohsi, Sr. Adv.
Mr. Dhaval M
Mr. Shubhranshu Padhi for R.2

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **03.05.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**